

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 82 OF 2008

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

JUGENDRA SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 01/09/2011 This Appeal was called on for hearing today.

For Appellant(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Mr Upendra Mishra, Adv.
Mr. Kamendra Mishra,Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for respondent alone present.

Registry to process the matter for listing before the

Hon'ble Court.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj